

# HIGH COURT OF KARNATAKA, BENGALURU

April 15, 2021

## NOTICE

**THE FOLLOWING IMMEDIATE MEASURES FOR PRINCIPAL BENCH AT BENGALURU AND BENCHES AT DHARWAD AND KALABURAGI OF THE HIGH COURT OF KARNATAKA SHALL COMES INTO EFFECT FROM FRIDAY, APRIL16, 2021:**

- (i) Entry of litigants to the Court Complex will remain prohibited except when there is a specific order of the Court permitting the presence of the litigants; and
- (ii) Parties-in-person shall remain present only through video conferencing;

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL I/c.